

Title: Introduction of the National Highways (Amendment) Bill, 2000 (Amendment of Section 5)

SHRI HANNAN MOLLAH : Sir, I beg to move for leave to introduce a Bill further to amend the National Highways Act, 1956.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Act, 1956."

The motion was adopted.

SHRI HANNAN MOLLAH : Sir, I introduce the Bill.**

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****Introduced with the recommendation of the president.**